

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 15

C.P. (IB)/239(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **23.04.2024**

NAME OF THE PARTIES: STATE BANK OF INDIA V/s RAMILA DIAM
PRIVATE LIMITED

Section 60(5) OF THE Insolvency And Bankruptcy Code, 2016

ORDER

1. Ms. Siddha Pamecha a/w Mr. Ranveer Chapekar, Ld. Counsel for the Petitioner present. Mr. Nausher Kohli a/w Somya, Ld. Counsel for the Corporate Debtor present.
2. Heard learned counsel for both sides and perused the records.
3. Reserved for orders.
4. Both the parties are at liberty to file written submissions not more than three pages within one week.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)
/NP/

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)